

(a) whether there is any delay in the relief work in the Southern districts of Tamil Nadu;

(b) if so, the reasons therefor and the steps taken by the Government in this regard;

(c) the total fund allocation during the current year for installing bore wells in Dindigul and Kamaraj districts; and

(d) the time by which the remaining work concerning the repair of the hand-pump and bore wells is expected to be completed for the benefit of parched people in the Southern districts?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) and (b) No report has been received about any delay in relief work in the Southern districts of Tamil Nadu.

(c) and (d) In order to supplement the efforts of the State Government, the Ministry of Rural Areas and Employment provide grants to the State Government under a Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP). Rs. 52.47 crores has been released during 1996-97 and Rs. 18.94 crores during 1997-98 to Tamil Nadu under the Programme. The district-wise/scheme-wise allocation under the Programme are decided by the State Government and the Ministry of Rural Areas and Employment do not keep the district-wise information.

Atrocities on SC/ST

1063. SHRIMATI MEIRA KUMAR :
SHRI K.H. MUNIYAPPA :
SHRI ASHOK PRADHAN :
SHRI JANG BAHADUR SINGH PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have record of atrocities committed on Scheduled Castes/Scheduled Tribes in the country during the last three years;

(b) if so, the details thereof, State-wise;

(c) the number of persons killed and injured in these incidents and the number of incidents of rape and burning of houses during the last three years;

(d) the details of the convictions;

(e) the nature of protection, relief and rehabilitation provided to the victims or the families of the victims; and

(f) the measures proposed to be taken by the Government to prevent such recurrence in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Available information is given in the enclosed Statement.

(c) The information relating to number of persons killed or injured incident-wise is not separately maintained at Central level. However, the information about incidents of rape and burning of houses (arson) of SCs/STs during the last three years is given here below:

	S.C.'s		S.T.'s	
	Rape	Arson	Rape	Arson
1994	992	533	385	36
1995	872	500	369	40
1996	922	441	302	45

(d) The information pertaining to convictions of accused persons in cases relating to SCs/STs is not maintained separately by the Central Government.

(e) and (f) It is essentially for the State Governments/ Union Territory Administrations to devise such measures and programmes as are necessary to provide protection, relief & rehabilitation to the victims of atrocities. It is also for the State Govts./Union Territory Administrations to prevent recurrence of incidents of atrocities against SCs/ STs.

The Central Government on its own part, has been sending advisories to the State Governments on the subject and is providing financial assistance to not only improve the policing infrastructure but also to set up Special Courts for quicker disposal of cases relating to SCs/STs.

Statement*Incidence of Crimes Committed Against Scheduled Castes and Scheduled Tribes during 1994 to 1996*

S. No.	States	Scheduled Castes			Scheduled Tribes		
		1994	1995	1996	1994	1995	1996
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1202	1764	1629	193	165	252
2.	Arunachal Pradesh	0	0	0	2	2	5
3.	Assam	0	0	0	0	0	0
4.	Bihar	789	747	NA	103	232	NA
5.	Goa	2	4	1	0	0	0
6.	Gujarat	1936	1724	1764	430	486	369
7.	Haryana	66	82	63	1	0	1
8.	Himachal Pradesh	82	82	66	1	5	3
9.	Jammu & Kashmir	14	25	17	0	8	6
10.	Karnataka	957	1171	1089	67	96	180
11.	Kerala	657	696	640	148	185	122
12.	Madhya Pradesh	3745	3979	4075	1774	1690	1466
13.	Maharashtra	1475	1622	1352	446	505	337
14.	Manipur	2	1	0	0	2	0
15.	Meghalaya	0	2	0	1	2	1
16.	Mizoram	0	0	0	0	0	0
17.	Nagaland	1	0	0	0	0	0

1	2	3	4	5	6	7	8
18.	Orissa	497	329	486	183	143	179
19.	Punjab	9	8	12	1	4	1
20.	Rajasthan	4797	5197	6623	1396	1784	1393
21.	Sikkim	21	33	14	22	40	46
22.	Tamil Nadu	1449	1293	1812	144	40	85
23.	Tripura	0	0	0	0	0	0
24.	Uttar Pradesh	16166	14205	10963	97	105	336
25.	West Bengal	1	0	0	0	0	0
Total (States)		33868	32964	30606	5009	5494	4782
UNION TERRITORIES :							
26.	A & N Islands	0	0	0	0	0	0
27.	Chandigarh	14	0	0	0	0	0
28.	D & N Haveli	3	0	0	9	3	1
29.	Daman & Diu	0	2	NA	0	1	NA
30.	Delhi	7	6	11	1	0	0
31.	Lakshdweep	0	0	0	0	0	0
32.	Pondicherry	16	24	13	0	0	0
Total (UTs)		40	32	24	10	4	1
Total (All India)		33908	32996	30630	5019	5498	4783